

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No. 217 – C.P.(IB)/60(AHM)2021
Item No. 218 – IA 817 of 2021

Proceedings under Section 95(1) IBC

IN THE MATTER OF:

State Bank of India
V/s

.....Applicant

Pravin Kumar Tayal
(Personal Guarantor)

.....Respondent

Order delivered on ..01/07/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Advocate, Mr. Pratik Thakkar.
For the Respondent : Advocate, Mr. Harmish K Shah.

ORDER

IA 817 of 2021

Application filed by Personal Guarantor challenging the maintainability of the application filed by the Financial Creditor under Section 95 of the Code.

Pleadings are complete.

List for hearing on 22.08.2022.

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**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**